

coke so as to make available larger quantities to the States. To encourage the use and increase the availability of soft coke, the Central Mine Planning and Design Institute, Ranchi (CMPDIL), a subsidiary of Coal India Ltd., have developed a new technology for the manufacture of smokeless solid fuel, plants for which can be established in the Small Scale Sector, also obtaining bye-products which at present are wasted. Recommendations of the Advisory Board on Energy would be considered in appropriate forms and a policy evolved defining the potential and limits to the use of soft coke as domestic fuel.

[*English*]

Telephone Adalat in Panaji, Goa

3782. SHRI SHANTARAM NAIK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Maharashtra Circle of the Telecommunications Department held a Telephone Adalat in Panaji, Goa ;

(b) if so, when the same was held ;

(c) the number and nature of complaints received and the relief given ;

(d) whether this Adalat was successful in providing the solution to subscribers' complaints ;

(e) whether the Members of the Telephone Advisory Committee or the elected representatives of the people were associated with the Adalats ; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) It was held on 19th October, 1987.

(c) Total 18 complaints were received as per details below :

Excess billing	...	7
Refund of Collection charges	...	1

Demand for new telephone connections ... 5

Faulty working of telephones ... 5

All the above complaints were discussed and decided to the satisfaction of concerned participants.

(d) Yes, Sir.

(e) As the case-particulars are invited in advance through advertisements in local media and discussed with the subscriber on the appointed day, associating the members of the Telephone Advisory Committee or elected representatives with the Telephone Adalat specifically for the purpose is not considered necessary.

(f) In view of reply to (e), above, question does not arise.

Drilling in 24-Parganas District of West Bengal

3783. SHRI AMAL DATTA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the drilling work in South 24 parganas of West Bengal is not progressing on account of various difficulties in terms of availability of sufficient rigs and other equipment and material ;

(b) if so, the probable effect on the success of drilling work in that region ; and

(c) the various steps so far taken or proposed to be taken in different areas of the district for successful drilling operations ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) No, Sir.

(b) and (c) Do not arise.

Import of Second Hand Machinery by Sewa Paper Mills, Orissa

3784. SHRI SOMNATH RATH : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware that the Sewa Paper Mills at Jeypore Koraput District, Orissa had procured and installed discarded second hand imported machinery ;

(b) the country from which the said machinery was imported and how much duty was paid ,

(c) whether Government are aware that the allegation from public that the engineers of financial organisation in collusion with the entrepreneur have certified the machinery as operation worthy but the mill has to be closed and

(d) what is the extent of forest area leased out to Sewa Mills by Government of Orissa for procuring raw materials such as bamboo, etc. and how many trees were standing on the land and its market value ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b) M/s Sewa Paper Mills had imported and installed the following second-hand machines

- (i) M F Paper Machine from Norway/ Sweden
- (ii) Recovery boiler from Sweden.
- (iii) Back pressure turbine from Sweden

According to the information given by the Company, a sum of Rs. 154.34 lakhs has been paid as Customs Duty

(c) Import of second-hand machinery has been allowed, taking into account the Chartered Engineer's Certificate with regard to the year of manufacture, condition of the machinery, its residual life etc., in accordance with the procedure laid down. The Financial Institutions have indicated that they had no role in selection of the second-hand paper machine.

(d) Government of Orissa has allotted 25,250 hectares of forest land to the Company. Details about the standing trees and their market value are not available.

Identification of Industries

3785. SHRI S.M. GURADDI :
SHRI G.S. BASAVARAJU .

Will the Minister of INDUSTRY be pleased to state

(a) whether a working group comprising of Industrial Development Bank of India and Industrial Credit and Investment Corporation of India has been asked to identify industries for whose products there may be reduced demand in the domestic market ;

(b) if so, whether the working Group has submitted its plans , and

(c) the time by which a final decision in this regard is likely to be taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :

(a) No Sir. However, Industrial Credit and Investment Corporation of India has conducted a study on the impact of drought on the industrial sector. The study covers only 16 industries having a weight of 28 per cent in the index of Industrial Production. Its main conclusion is that the impact of drought on industrial growth will be marginal.

(b) and (c) Does not arise

Strike by Central Trade Union in West Bengal

3786 SHRI INDRAJIT GUPTA
Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware that the Central Trade Unions in public sector industries in West Bengal have decided to go on strike on 23rd November, 1987 to press for their demands ;

(b) if so, what are their demands and Government's reaction thereon ; and

(c) the action taken by Government to avert the strike ?